

(c) Do Government propose to place the proceedings of the meetings on the Table of the House?

The Deputy Minister of External Affairs (Shri Anil K. Chanda): (a) One meeting was held in December 1952. Common border problems affecting the two Governments were discussed.

(b) Representatives of the two Governments familiar with the Border problems.

(c) No, Sir.

FOREIGN MANUFACTURING CONCERNS DOING TRADING

***467. Shri Heda:** (a) Will the Minister of **Commerce and Industry** be pleased to state the number of foreign concerns in India that had started as manufacturers and later on added trading lines of their own or similar products in the last five years, State-wise?

(b) Do Government encourage this development and if not, what steps do Government propose to take in the matter?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari):

(a) Information is not available.

(b) No, Sir. No steps are contemplated at the present moment.

RIVER VALLEY PROJECTS IN BOMBAY STATE

***468. Dr. Amin:** Will the Minister of **Irrigation and Power** be pleased to state:

(a) the names of river valley and irrigation projects in Bombay State which are subsidized or proposed to be subsidized by the Government of India showing the location of each project;

(b) the estimated cost of each such project showing separately the amount to be borne by the Bombay State and the Central Government; and

(c) the estimated acreage of land that will be brought under cultivation and the quantity of power that will be generated from each of such projects?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) No river valley and irrigation projects in the Bombay State are being or are proposed to be subsidized by the Government of India. Only loans are given by the Government of India to the State Government for financing approved schemes of a high priority, the amount of such loans being determined each year in the light of the

resources available to the Centre. During 1952-53 a loan of Rs. 100 lakhs has been earmarked for Gangapur Storage Project in Nasik District and Ghataprabha Left Bank Canal Project (Stage I) in Belgaum District and allotment will be sanctioned on receipt of particulars regarding progress of expenditure on the two schemes during 1952-53. The schemes for which loans would be given in 1953-54 have not been finally settled with the State Government.

(b) Gangapur Storage Project
... Rs. 334 lakhs

Ghataprabha Left Bank Canal Project (Stage I) ... Rs. 545 lakhs

The Projects are financed by the State Government and the Central Government are only advancing loans. The question of splitting up the cost between the Centre and the State does not therefore arise.

(c) Gangapur ... 45,000 acres
Ghataprabha ... 100,000 acres

These are purely irrigation projects and no power is generated.

MOTOR CARS AND SPARE PARTS

***469. Pandit Munishwar Datt Upadhyay:** (a) Will the Minister of **Commerce and Industry** be pleased to state what is the decision of Government regarding the import of motor-cars and spare parts of motor vehicles?

(b) What has been the effect of liberalisation of imports of the above articles since January, 1953?

(c) What are the models which are assembled in India, and how many of each model were assembled in the years 1950, 1951 and 1952?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari):

(a) The import policy for automobiles for the current half-year is under consideration. The policy in respect of spare parts is contained in the Import Trade Control Book for licensing period January-June, 1953.

(b) It is too early to gauge its effect.

(c) A statement is placed on the Table of the House. [See Appendix IV, annexure No. 7.]

TRADE AGREEMENT WITH CEYLON

***471. Shri Damodara Menon:** Will the Minister of **Commerce and Industry** be pleased to state:

(a) whether negotiations are in progress for renewing the trade agreement